

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 358 OF 2018 &
IA NO. 1273 OF 2018, 575 OF 2018, 1118 OF 2019**

Dated: 28th August, 2019

In the matter of:

GRIDCO Ltd.

.... Appellant(s)

Versus

M/s. Vedanta Ltd. & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **01.11.2019.**

Court Master/PS

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